



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.09.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on **11.09.2026 & 14.09.2026** will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1360 & 1361 of 2025	Sparsh Hospitals & Critical Care Pvt. Ltd. Vs. Chita Ranjan Das & Ors.	Srisatya Mohanty	Dhananjay Bhaskar Ray- R1 Sahunak Mita Riyanshu Agarwal- R2
2.	Comp. App. (AT) (Ins) No. 1010 of 2026	Shree Varun Infratech Through Proprietor Jitendra Nagwani Vs. Jigar Pradipchandra Shah Resolution Professional of Hotline Glass Ltd. & Anr.	PCS Chaya Gupta	Vivek Kumar Akash Srivastava

By order of Hon'ble Officiating Chairperson

-Sd/-
Registrar